

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 14/AM10 HELD ON 01.07.2009
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. 14/87-NC-7/2009 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' held on 01.07.2009 under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri Shaish Kumar, Industrial Adviser, DIPP
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 13/AM10 held on 24.06.2009.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:688/21/82-ALC4/2007	Party Name:METRO TYRES LTD	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status:Approved
HQ File :01/82/050/01330/AM05/	RLA File :05/24/040/00259/AM05/	Lic.No/Date:0510136204 24.08.2004	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	401390.90	62/0- HEAVY DUTY BICYCLE BUTYL TUBE FITTED WITH TUBE VALVE	264.000	M.T	38641453.00	830999.00 US\$
				Total	38,641,453.00	830,999.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	4002.31	BUTYL RUBBER	184.800	M.T	16502640.00	351120.00 US\$
2	2803.00`	CARBON BLACK (HAF GRADE N.330)	48.312	M.T	1135332.00	24156.00 US\$

3	3812.10	RUBBER CHEMICALS (ANTIOXIDENTS, ACCELERATORS, RETARDERS, PEPTIZERS)	6.600	M.T	837540.00	17820.00 US\$
4	2817.00	ZINC OXIDE (95% - 99.5% PURITY)	10.032	M.T	495098.00	10534.00 US\$
5	3823.11	STEARIC ACID	0.264	M.T	8695.00	185.00 US\$
6	8481.80	BICYCLE TUBE VALVES WITH OR WITHOUT DUST CAPS	1650000.000	Number	11632500.00	247500.00 US\$
7	4005.20	BONDING AGENTS (RUBBER GRADE)	3.168	M.T	1935648.00	41184.00 US\$
				Total	32,547,453.00	692,499.00

Decision: With DIPP letter dated 01.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Heavy duty butyl bicycle tubes fitted with tube valves containing min. 63% Butyl rubber	100 kg (excluding weight of valves)	1. Butyl Rubber	70 kg
		2. Carbon Black	18.2 kg
		3. Rubber chemicals (antioxidants, accelerators, retarders, peptizers)	2.5 kg (upto 7% of FOB)
		4. Zinc Oxide	3.8 kg
		5. Bicycle tube valve with or without dust caps	Nett to nett
		6. Bonding agent (rubber grade)	1.2 kg

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Case No.:8/14/87-ALC1/2009	Party Name:DCM SHRIRAM CONSOLIDATED LIMITED	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Approved
HQ File :01/87/050/00094/AM10/	RLA File :05/24/040/00655/AM08/	Lic.No/Date:0510212823 30.11.2007	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39042200	63/0- PVC COMPOUND (CABLE GRADE)	384800.000	K.G	19822487.00	497427.00 US\$
				Total	19,822,487.00	497,427.00

<i>SLNo.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39042290	PVC RESIN	214334.000	K.G	8413092.00	211119.00 US\$
2	29173920	PLASTICIZER - DOP	115440.000	K.G	7337421.00	184126.00 US\$
				Total	15,750,513.00	395,245.00

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 15/87-ALC1/2007 dated 18.07.2007, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound (Cable Grade)	1 kg	1. PVC Resin	0.557 kg
		2. Plasticizer – DOP	0.300 kg

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Case No.:7/14/87-ALC1/2009	Party Name:BLS POLYMERS LTD.	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Approved
HQ File :01/87/050/00093/AM10/	RLA File :05/24/040/00040/AM09/	Lic.No/Date:0510220528 14.05.2008	Defer Date:

Application: Request is for adhoc norms for following:

<i>SLNo.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39011010	63/0- LT-XLPE COMPOUND GRANULES	100.000	M.T	8200000.00	205000.00 US\$
2	39011010	63/0- HT -XLPE COMPOUND GRANULES	25.000	M.T	2200000.00	55000.00 US\$
3	39011010	63/0- SEMI CONDUCTING COMPOUND (Containing 57 +/- 1% EVA, 32+/-1%CARBON BLACK AND 10.5 +/- 1% LLDPE Content.) GRANULES	15.000	M.T	1500000.00	37500.00 US\$
				Total	11,900,000.00	297,500.00

<i>SLNo.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39011010	LDPE / LLDPE GRANULES	128.510	M.T	9766760.00	244169.00 US\$

2	29310090	VINYL TRIMETHOXY SILANE LIQUID	1.500	M.T	262500.00	6562.50 US\$
3	29096000	DICUMYL PEROXIDE CRYSTALLINE POWDER	0.125	M.T	37500.00	937.50 US\$
4	38123090	IRGANOX POWDER	0.280	M.T	56000.00	1400.00 US\$
5	39013000	ETHYLENE VINYL ACTE (EVA) GRANULES	8.805	M.T	792450.00	19811.25 US\$
6	28030010	CARBON BLACK POWDER	4.980	M.T	249000.00	6225.00 US\$
				Total	11,164,210.00	279,105.25

Decision: With D/o C&PC OM No. 46011/99/2006-PC.II dated 01.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LT-XLPE Compound Granules	1 kg	1. LDPE/LLDPE Granules	1.015 kg
		2. Vinyl Trimethoxy Silane	0.012 kg
		3. Dicumyl Peroxide	0.001 kg
		4. Irganox	0.002 kg
HT-XLPE Compound Granules	1 kg	1. LDPE/LLDPE Granules	1.015 kg
		2. Vinyl Trimethoxy Silane	0.012 kg
		3. Dicumyl Peroxide	0.001 kg
		4. Irganox	0.002 kg
Semiconducting Compound Granules (Containing 57+/-1% EVA, 32+/-1% Carbon Black, and 10.5%+/-1% LLDPE Content)	1 kg	1. LLDPE Granules	0.109 kg
		2. EVA Granules	0.587 kg
		3. Carbon Black	0.332 kg
		4. Irganox	0.002 kg

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Case No.:11/14/87-ALC1/2009	Party Name:GOVIND RUBBER LIMITED	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Approved
HQ File :01/87/050/00097/AM10/	RLA File :30/24/040/00035/AM09/	Lic.No/Date:3010058857 20.11.2008	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40115000	62/0- SPECIAL NYLON BICYCLE TYRES WITH EPDM PACKING MATERIAL (LDPE)	1500000.000	K.G	167548617.00	3622672.80 US\$
				Total	167,548,617.00	3,622,672.80

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40012100	Natural Rubber	348450.000	K.G	48347438.00	1045350.00 US\$
2	40027000	Synthetic Rubber : EPDM	150000.000	K.G	19078125.00	412500.00 US\$
3	40021900	Synthetic Rubber - SBR 1502	80100.000	K.G	12595725.00	272340.00 US\$
4	40027001	Synthetic Rubber : PBR	60000.000	K.G	9435000.00	204000.00 US\$
5	72179000	Bead Wire	150000.000	K.G	10059375.00	217500.00 US\$
6	28030010	Carbon Black	260250.000	K.G	14443875.00	312300.00 US\$
7	38123001	Rubber Chemicals : Antioxidants UPTO 7% FOB VALUE OF EXPORTS.,	14850.000	K.G	3159338.00	68310.00 US\$
8	38121000	Rubber Chemicals : Accelerator UPTO 7% FOB VALUE OF EXPORTS.	14850.000	K.G	2850272.00	61627.50 US\$
9	34303110	Other Misc. Materials/ Chemicals : (Viz. Pigments, Microcrystalline wax, Paraffin Wax, Softners, Plasticizers, Sulphur, Activators, Coupling Agents, Fillers, Tackifiers/ Gum Rosin, Dip Chemicals excluding resorcinol, mould release agent) UPTO 2% FOB VALUE OF EXPORTS.	120000.000	K.G	5550000.00	120000.00 US\$
10	28170001	Zink Oxide	24000.000	K.G	2220000.00	48000.00 US\$
11	59021000	Nylon Tyre Cord Wrap Sheet	165000.000	K.G	35103750.00	759000.00 US\$
12	39011010	LDPE	15750.000	K.G	1420453.00	30712.50 US\$

Decision: With DIPP letter dated 01.07.2009, the following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Spl. Nylon Bicycle Tyre with Min. 9.5% EPDM	100 kg	1. Natural Rubber	23.23 kg
		2. Synthetic Rubber: PBR	4.00 kg
		3. Synthetic Rubber: SBR-1502	5.34 kg.
		4. Synthetic Rubber: EPDM	10.00 kg
		5. Rubber Chemical: Antioxidant	0.99 kg
		6. Rubber Chemical: Accelerator	0.99 kg
		7. Other Misc. materials/chemicals: (viz. microcrystalline wax, paraffin wax, pigments & softners & sulphur plasticizers, coupling agent activators and filtors dip chemicals excluding resorcinol mould release agents, tackifiers and catalysts and slyoff)	8.00 kg
		8. Bead wire	10.00 kg
		9. Carbon Black	17.35 kg
		10. Zinc oxide	1.60 kg
		11. Nylon tyre cord wrap sheet	11.00 kg
		12. LDPE	As per packing policy
Value Cap on Rubber chemical and misc. chemical as per General Note 8 of Handbook of Procedure, Volume-2.			

15	Case No.:1/42/87-ALC1/2008	Party Name:IPB. PLASTICS	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Approved													
	HQ File :01/87/050/00643/AM09/	RLA File :05/24/040/00606/AM09/	Lic.No/Date:0510234387 13.01.2009	Defer Date:													
	Application: Request is for adhoc norms for following:																
	<table><tr><th>SLNo.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td> </td><td> </td><td> </td><td> </td><td> </td><td> </td><td> </td></tr></table>				SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)						
SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)											

1	39042110	63/0- PVC COMPOUND T/C wire & cable	250000.000	K.G	12500000.00	245098.00 US\$
				Total	12,500,000.00	245,098.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39042110	PVC RESIN (SUSPENSION GRADE FOR CABLE)	137500.000	K.G	4207500.00	82500.00 US\$
2	38122010	PLASTICIZER(DOP) (TO SOFTEN THE PROCESS)	66250.000	K.G	3209812.00	62937.50 US\$
3	38122010	PVC STABILIZER (STABLIZING HEAT OF RESINS)	6250.000	K.G	956250.00	18750.00 US\$
4	38123090	CALCIUM STERATE (TO SOFTEN THE PROCESS OF EXTERNAL LUBRICANTS)	5000.000	K.G	382500.00	7500.00 US\$
5	28259000	ANTIMONY TRIOXIDE (FLAME RETARDED AGENCY IN THE PROCESS)	8750.000	K.G	2409750.00	47250.00 US\$
6	28365000	CALCIUM CABONATE OR ALUMINIUM HYDROXIDE(2818300) OR META CALCINED ALUMINIUM SILICATE(28399090) FILLER TO PROVIDE MECHANICAL STABILITY AND TO REDUCE THE COST)	31250.000	K.G	796875.00	15625.00 US\$
				Total	11,962,687.00	234,562.50

Decision: With D/o C&PC OM No. 46011/02/2009-PC.II dated 23.06.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound (Cable Grade)	1 kg	1. PVC Resin	0.550 kg
		2. Plasticizer – DOP	0.265 kg
		3. PVC Stabilizer	0.025 kg
		4. Calcium Stearate	0.020 kg
		5. Antimony Trioxide	0.035 kg
		6. Calcium Carbonate/Aluminium Hydroxide/Metaclcinied Aluminium Silicate	0.125 kg

17	Case No.:9/42/87-ALC1/2008	Party Name:KUND KUND POLYMERS	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Approved
	HQ File :01/87/050/00651/AM09/	RLA File :05/24/040/00605/AM09/	Lic.No/Date:0510234725 20.01.2009	Defer

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39042290	63/0- PVC Compound - For Wire and Cables	120000.000	K.G	6000000.00	117647.00 US\$
				Total	6,000,000.00	117,647.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39042110	PVC Resin (Suspension Grade)	66000.000	K.G	2019600.00	39600.00 US\$
2	38122010	Plasticizer (DOP)	31800.000	K.G	1540710.00	30210.00 US\$
3	38122010	PVC Stablizer	3000.000	K.G	459000.00	9000.00 US\$
4	38123090	Calcium Stearate	2400.000	K.G	183600.00	3600.00 US\$
5	28030010	Carbon Black	600.000	K.G	18360.00	360.00 US\$
6	28259000	Antimony Trioxide	4200.000	K.G	1156680.00	22680.00 US\$
7	28365000	Calcium Corbonate or Aluminium Hydroxide(28183000) or Meta Calcined Aluminium Silicate (28399090)	14400.000	K.G	367200.00	7200.00 US\$
				Total	5,745,150.00	112,650.00

Decision: With D/o C&PC OM No. 46011/01/2009-PC.II dated 16.06.2009., following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound (Cable Grade)	1 kg	1. PVC Resin	0.5500 kg
		2. Plasticizer (DOP)	0.2650 kg
		3. PVC Stabilizer	0.0250 kg
		4. Calcium Stearate	0.0200 kg
		5. Carbon Black	0.0050 kg
		6. Antimony Trioxide	0.0350 kg
		7. Calcium Carbonate/Aluminium Hydroxide/Meta Calcined Aluminium Silicate	0.1200 kg

	LIMITED	01.07.2009	
HQ File :01/87/050/00721/AM09/	RLA File :05/24/040/00714/AM09/	Lic.No/Date:0510238939 26.03.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39042200	63/0- PVC Compound- Suitable for Cable grade	500000.000	K.G	22500000.00	466804.97 US\$
				Total	22,500,000.00	466,804.97

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39042290	PVC Resin	278500.000	K.G	10067775.00	208875.00 US\$
2	29173920	Plasticizer-DOP (Diocyl Phthalate)	150000.000	K.G	7230000.00	150000.00 US\$
				Total	17,297,775.00	358,875.00

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 15/87-ALC1/2007 dated 18.07.2007, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound (Cable Grade)	1 kg	1. PVC Resin	0.557 kg
		2. Plasticizer – DOP	0.300 kg

26	Case No.:9/2/87-ALC1/2009	Party Name:DCM SHRIRAM CONSOLIDATED LIMITED	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Approved
	HQ File :01/87/050/00720/AM09/	RLA File :05/24/040/00715/AM09/	Lic.No/Date:0510238932 26.03.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39042200	63/0- PVC Compound- suitable for Cable grade	100000.000	K.G	4550000.00	94398.34 US\$
				Total	4,550,000.00	94,398.34

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39042290	PVC Resin	55700.000	K.G	2013555.00	41775.00 US\$
2	29173920	Plasticizer-DOP (Dioctyl Phthalate)	30000.000	K.G	1446000.00	30000.00 US\$
				Total	3,459,555.00	71,775.00

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 15/87-ALC1/2007 dated 18.07.2007, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound (Cable Grade)	1 kg	1. PVC Resin	0.557 kg
		2. Plasticizer – DOP	0.300 kg

31	Case No.:2/14/87-ALC1/2009	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Approved
	HQ File :01/87/050/00088/AM10/	RLA File :03/94/040/00032/AM10/	Lic.No/Date:0310517087 24.04.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39079990	62/0- Polyester Polyol EXPOL PH 250	36000.000	K.G	2520000.00	50400.00 US\$
				Total	2,520,000.00	50,400.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29173500	Phthalic Anhydride	14774.400	K.G	783043.00	15661.00 US\$
2	29094100	Diethylene Glycol	22460.400	K.G	700764.00	14015.00 US\$
3	29054500	Glyceine	1018.800	K.G	35659.00	713.00 US\$
4	29051990	Tetra-N-Butyl Titanate	39.600	K.G	20196.00	404.00 US\$
				Total	1,539,662.00	30,793.00

Decision: With D/o C&PC OM No. 46011/77/2007-PC.II dated 15.06.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Polyol (Expol PH 250)	1 kg	1. Phthalic Anhydride	0.4104 kg
		2. Diethylene Glycol	0.6239 kg
		3. Glycerine	0.0283 kg
		4. Tetra-N-Butyl Titanate	0.0011 kg

40	Case No.:12/14/87-ALC1/2009	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Approved
	HQ File :01/87/050/00098/AM10/	RLA File :34/24/040/00028/AM10/	Lic.No/Date:3410024162 15.05.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39013000	63/0- ZERO HALOGEN FLAME RETARDANT COMPOUND	360000.000	K.G	25476080.00	519920.00 US\$
				Total	25,476,080.00	519,920.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39013000	ETHYLENE VINYL ACETATE (EVA) (Raw Material)	106560.000	K.G	10965024.00	223776.00 US\$
2	28183000	ALUMINIUM HYDROXIDE (Raw Material)	221040.000	K.G	9747864.00	198936.00 US\$
3	39011090	MODIFIED LLDPE (Raw Material)	22680.000	K.G	3111696.00	63504.00 US\$
				Total	23,824,584.00	486,216.00

Decision: With D/o C&PC OM No. 46011/27/2005-PC.II dated 01.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Zero Halogen Flame Retardant Compound/	1 kg	1. Ethylene Vinyl Acetate	0.296 kg
		2. Aluminium Hydroxide	0.614 kg

3. Modified LLDPE

0.063 kg

Case No.:10/10/87-ALC1/2009

Party Name:VITALO PLASTICS SOLUTIONS INDIA
PRIVATE LIMITEDMeet No/Date:14/87-ALC1/2009
01.07.2009

Status: Approved

HQ File :01/87/050/00060/AM10/

RLA File :04/24/040/00038/AM10/

Lic.No/Date:0410104763
21.05.2009

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39239090	63/0- PLASTIC TRAY MADE FROM PS INSULATIVE PLASTIC SHEET.	1111111.000	Number	87244435.72	1757189.04 US\$
2	39239090	63/0- PLASTIC TRAY MADE FROM PET INSULATIVE PLASTIC SHEET	447761.190	Number	44516417.91	896604.59 US\$
				Total	131,760,853.63	2,653,793.63

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39230000	PS INSULATIVE PLASTIC SHEET	300000.000	K.G	29571750.00	585000.00 US\$
2	39230000	PET INSULATIVE PLASTIC SHEET	150000.000	K.G	13269375.00	262500.00 US\$
				Total	42,841,125.00	847,500.00

Decision: With earlier comments of D/o C&PC OM No. 46011/107/2008-PC.II dated 08.06.2009 furnished in NC Meeting No. 12/AM10 dated 17.06.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Trays (555mm x 365mm x 25 mm	1 kg	Relevant PET/HIPS Insulative/Dissipative Sheet	1.15 kg/kg content in export product

Party Name:VITALO PLASTICS SOLUTIONS INDIA

Meet No/Date:14/87-ALC1/2009

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Case No.:11/10/87-ALC1/2009	PRIVATE LIMITED	01.07.2009	Status: Approved
HQ File :01/87/050/00061/AM10/	RLA File :04/24/040/00039/AM10/	Lic.No/Date:0410104764 21.05.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39239090	63/0- PLASTIC TRAY MADE FROM PS DISSIPATIVE PLASTIC SHEET	555556.000	Number	36844444.44	742083.47 US\$
2	39239090	63/0- PLASTIC TRAY MADE FROM PET DISSIPATIVE PLASTIC SHEET	223881.000	Number	16038805.97	323037.38 US\$
				Total	52,883,250.41	1,065,120.85

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39230000	PS DISSIPATIVE PLASTIC SHEET	150000.000	K.G	23884875.00	472500.00 US\$
2	39230000	PET DISSIPATIVE PLASTIC SHEET	75000.000	K.G	13079812.50	258750.00 US\$
				Total	36,964,687.50	731,250.00

Decision: With earlier comments of D/o C&PC OM No. 46011/107/2008-PC.II dated 08.06.2009 furnished in NC Meeting No. 12/AM10 dated 17.06.2009, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Trays (555mm x 365mm x 25 mm)	1 kg	Relevant PET/HIPS Insulative/Dissipative Sheet	1.15 kg/kg content in export product

53	Case No.:13/10/87-ALC1/2009	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Approved
	HQ File :01/87/050/00063/AM10/	RLA File :03/95/040/00889/AM09/	Lic.No/Date:0310520873 22.05.2009	Defer Date
Application: Request is for adhoc norms for following:				

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39052900	63/0- VINYL ACETATE & 2 ETHYL HEXYL ACRYLATE COPOLYMER EMULSION SOLID CONTENT 58% +/- 1% (48 MT PACKED IN HDPE DRUMS)	300000.000	K.G	12291000.00	255000.00 US\$
				Total	12,291,000.00	255,000.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29153200	VINYL ACETATE MONOMER	149756.000	K.G	5233237.40	108573.79 US\$
2	29161210	2 ETHYL HEXYL ACRYLATE	15391.800	K.G	897680.56	18624.08 US\$
3	29161210	HYDROXY ETHYL CELLULOSE	2711.100	K.G	705645.11	14639.94 US\$
4	29242190	ACRYLAMIDE	862.800	K.G	81094.57	1692.46 US\$
5	28334000	POTASSIUM PERSULPHATE	477.300	K.G	57514.65	1193.25 US\$
6	29179000	DI BUTYL MALEATE	3115.200	K.G	240244.22	4984.32 US\$
7	34021900	FOAMASTER - S	61.200	K.G	5014.72	104.04 US\$
8	39019090	HIGH DENSITY POLYETHYLENE (BLOW MOOULDING GRADE)	1785.000	K.G	77433.30	1606.50 US\$
				Total	7,297,864.53	151,418.38

Decision: With D/o C&PC OM No. 46011/10/2005-PC.II dated 28..04.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Vinyl Acetate & 2 Ethyl Hexyl Acrylate Copolymer Emulsion Solid Content 58% +/- 1%	1 kg	1. Vinyl Acetate Monomer	0.4992 kg
		2. 2 Ethyl Hexyl Acrylate	0.0513 kg
		3. Hydroxy Ethyl Cellulose	0.0090 kg
		4. Acrylamide	0.0028 kg
		5. Pottassium Persulphate	0.0015 kg
		6. Di Butyl Maleate	0.0103 kg
		7. Foamaster-S	0.0001kg

56	Case No.:16/10/87-ALC1/2009	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Approved
	HQ File :01/87/050/00066/AM10/	RLA File :02/24/040/00031/AM10/	Lic.No/Date:0210126861 22.05.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>SL.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39012000	63/0- HDPE(High Density Polyethylene)granules /LLDPE(Linear Low Density Polyethylene) granules	2000.000	M.T	128902500.00	2550000.00 US\$
				Total	128,902,500.00	2,550,000.00

<i>SL.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	27101190	Naphtha	4537.000	M.T	106652169.00	2109835.20 US\$
2	29420090	Solvent Exxsol Hexane RD	30000.000	K.G	758250.00	15000.00 US\$
3	38151900	Catalyst Lynx-1010HA/Z212//Z213/PZ Catalyst/ RZ 200 Catalyst/DONOR-C/TEAL/HS Catalyst/Z-230-1/TIBAL/THF Catalyst	920.000	K.G	12556620.00	248400.00 US\$
4	28112200	Additives Atmer-163/DLTP/PS-800/Crodamide-ER/Sylobloc 45H/ Optibloc-10/LDPE/Lotrene, Kynerflex 2821/Viton GB Free Flow/ VGBSARZ100/200/Tinuvin 783 FDL/Calcium Stearate/Octcal 9-10/ZN Stearate/GMS-40-90, Viton Sarz-100/200	12550.000	K.G	2220409.00	43925.00 US\$
5	38123090	Anti-oxidants DHT4A/HYCITE/Anox PP18/Irganox1010/KINOX-10/EU10/Irganox1076/kinox-76/eu-76/Irgafos 168/EU-68/K-68/Irganox 3114/PEPQ/Ultrinox 626/DSTDP/Irganox20	4800.000	K.G	1334520.00	26400.00 US\$
				Total	123,521,968.00	2,443,560.20

Decision: With D/o C&PC vide OM No. 46011/136/2002-PC.II dated 09/12.03.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LLDPE/HDPE Granules	1 MT	1. Naphtha	2268.64 kg
		2. Solvent (Exxsol Hexane RD/ N-Hexane/ Cyclohexane)	15 kg
		3. Catalysts (Lynx-1010 HA/ Z 212/ Z 213/ PZ Catalyst/ RZ 200 Catalyst/ Donor-C/ TEAL/ HS Catalyst/ Z-230 -1/ TIBAL/ THF Catalyst)	0.46 kg
		4. Additives (ATMER 163/ DLTP/ PS-800/ Crodamide ER/ Sylobloc 45H/ Optibloc 10/ LDPE/ Lotrene/ Kynerflex 2821/ Viton GB Free flow/ VGB-SARZ 100/200/ Tinuvin783 FDL/ Calcium Stearate/ Octcal 9-10/ ZN Stearate/ GMS-40/90/ Viton Sarz-100/200)	6.275 kg

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Case No.:8/10/87-ALC1/2009	Party Name:PLASTICS EXTRUSION & EQUIPMENT CORPN.	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Approved
HQ File :01/87/050/00058/AM10/	RLA File :05/24/040/00086/AM10/	Lic.No/Date:0510241722 19.05.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40021900	63/0- THERMOPLASTIC RUBBER COMPOUND CONTAINING 83% STYRENE BUTADIENE BLOCK COPOLYMER NY BKS -75	40000.000	K.G	2979000.00	60000.00 US\$
2	40021900	63/0- THERMOPLASTIC RUBBER COMPOUND CONTAINING 83% STYRENE BUTADIENE BLOCK COPOLYMER NICOTINE S -75	20000.000	K.G	1539150.00	31000.00 US\$
				Total	4,518,150.00	91,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40021930	STYRENE BUTADINE STRYENE BLOCK COPOLYMER	26624.000	K.G	1965916.15	37806.07 US\$
2	40021930	STYRENE BUTADINE STRYENE BLOCK COPOLYMER	13312.000	K.G	982958.07	18903.07 US\$
				Total	2,948,874.22	56,709.14

Decision: The O/o. Jt. DGFT, CLA, New Delhi , vide their letter dated 22.05.2009 has informed that the licence was issued on **repeat basis** in terms of para 4.7.1 & 4.7.2 as per decision taken in Meeting No. 49/82 ALC4/2008 dated 24.02.2009. Hence, the Committee decided to **withdraw** the case.

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Case No.:12/10/87-ALC1/2009	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Approved
HQ File :01/87/050/00062/AM10/	RLA File :03/95/040/00099/AM10/	Lic.No/Date:0310520738 21.05.2009	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39051290	63/0- POLYVINYL ACETATE EMULSIONS SOLID CONTENT 56% +/- 1% (PACKED IN 2400 HM HDPE DRUMS NET WT 8.50 KGS PER DRUM) NT.WT.OF HIGH DENSITY POLYETHYLENE(BLOW MOULDING GRADE) 20400 KGS.	576000.000	K.G	26496288.00	524160.00 US\$
				Total	26,496,288.00	524,160.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	26191210	HYDROXY ETHYL CELLULOSE	4204.800	K.G	1115901.36	22075.20 US\$
2	29153200	VINYL ACETATE MONOMER	255744.000	K.G	10213008.77	202037.76 US\$
3	29159090	VEOVA 10	10828.800	K.G	1012682.30	20033.28 US\$
4	29242190	ACRYLAMIDE	1555.200	K.G	139935.34	2768.26 US\$
5	29179000	DI BUTYL MALEATE	38592.000	K.G	2536073.28	50169.60 US\$
6	39019090	HIGH DENSITY POLYETHYLENE (BLOW MOULDING GRADE)	21420.000	K.G	1353476.25	26775.00 US\$
				Total	16,371,077.30	323,859.10

Decision: The Jt. DGFT, Mumbai, vide their letter dated 21.05.2009, has informed that the licence was issued on **repeat basis** in terms of para 4.7 read with para 4.7.1 & 4.7.2 of HBP (Vol.I) on basis of decision of Norms Committee in Meeting No. 50/87 dated 25.03.2009 (Hqrs. 01/87/50/633/AM09). Hence, the Committee decided to **withdraw** the case.

3.3 Following applications are **deferred**:

MANUAL CASES

3.3.1	Case No. A-13	KAAL FLEX PVT. LTD.	HQ F. No. 01/87162/00110/AM10/DES-VII	Status:Deferred
	NC No.: 14/AM10 Dated:01.07.2009			

Subject: Request for fixation of Standard Input-Output Norms for the export product “Poly Core/Barrier Jacket/Flexible Duct Pipes”.

Position: The Committee discussed the case and observed that this is not a SION’s case. D/o C&PC will furnish comments for fixation of adhoc norms.

Deferred for two weeks.

3.3.2	Case No. A-14	PRADIP POLYFILS PVT. LTD.	HQ F. No. 01/87162/00024AM10/DES-VII	Status:Deferred
	NC No.: 14/AM10			
	Dated:01.07.2009			

Subject: Request for fixation of Norms for the export product “Polypropylene Filter Plates & its Accessories”.

Position: D/L No. 46011/50/2009-PC.II dated 16.06.2009 issued by D/o C&PC. Reminder with a copy of D/L may be issued to firm by DGFT.

Deferred for six weeks.

3.3.3	Case No. A-15	FINE CARE BIOSYSTEMS	HQ F. No. 01/87162/00488AM09/DES-VII	Status:Deferred
	NC No.: 14/AM10			
	Dated:01.07.2009			

Subject: Request for fixation of Standard Input-Output Norms (SION) for the export product “Equipment, Spares & Accessories for Laboratories”.

Position: D/L No. 46011/34/2009-PC.II dated 30.04.2009 issued by D/o C&PC. Reminder with a copy of D/L may be issued to firm by DGFT.

Deferred for six weeks.

3.3.4	Case No. A-16	SUZLON ENERGY LTD.	HQ F. No. 01/87162/00207AM09/DES-VII	Status:Deferred
	NC No.: 14/AM10			
	Dated:01.07.2009			

Subject: Request for fixation of Norms for the export product “Rotar Blade”.

Position: D/o C&PC will furnish comments.

Deferred for four weeks.

ONLINE CASES

3	Case No.: 21/10/87-ALC1/2008	Party Name:ARMACELL INDIA PVT. LTD.	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00199/AM09/	RLA File :31/24/040/00414/AM08/	Lic.No/Date:3110033391 01.04.2008	Defer Date:22.07.2009
	Position: D/o C&PC will furnish comments.			

5	Case No.: 2/13/87-ALC1/2008	Party Name:POLY FLUORO LTD	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00263/AM09/	RLA File :07/24/040/00063/AM09/	Lic.No/Date:0710058119 25.06.2008	Defer Date:22.07.2009
	Position: D/o C&PC will furnish comments.			

6	Case No.: 1/15/85-ALC3/2008	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/85/050/00120/AM09/	RLA File :03/94/040/00212/AM09/	Lic.No/Date:0310478949 16.07.2008	Defer Date: 29.07.2009
	Position: Application copy is awaited.			

7	Case No.: 5/31/87-ALC1/2008	Party Name:AMIAANTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00515/AM09/	RLA File :17/24/040/00077/AM09/	Lic.No/Date:1710002236 04.11.2008	Defer Date:12.08.2009
	Position: D/L No. 46011/72/2004-PC.II dated 03.12.2008 issued by D/o C&PC, followed by reminder from DGFT on 09.03.2009. Reminder with a copy of D/L may again be issued to firm by DGFT.			

9	Case No.: 4/38/87-ALC1/2008	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00601/AM09/	RLA File :34/24/040/00166/AM09/	Lic.No/Date:3410022975 19.12.2008	Defer Date: 12.08.2009

Position: The Committee decided to the examine case on file.

10	Case No.: 6/38/87-ALC1/2008	Party Name:ALP OVERSEAS PVT.LTD.	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00603/AM09/	RLA File :05/24/040/00594/AM09/	Lic.No/Date:0510233252 23.12.2008	Defer Date:29.07.2009
	Position: Reply from firm is awaited in response to reminder issued by DGFT on 12.06.2009.			

11	Case No.: 3/40/87-ALC1/2008	Party Name:SUPER MOUNT PACK PVT.LTD,	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00635/AM09/	RLA File :07/24/040/00552/AM09/	Lic.No/Date:0710062197 02.01.2009	Defer Date:05.08.2009
	Position: D/o C&PC will furnish comments.			

12	Case No.: 6/40/87-ALC1/2008	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00638/AM09/	RLA File :07/24/040/00557/AM09/	Lic.No/Date:0710062223 05.01.2009	Defer Date:22.07.2009
	Position: D/o C&PC will furnish comments.			

13	Case No.: 9/40/87-ALC1/2008	Party Name:PRIME PROGRESSION EXPORT & SERVICES PVT.LTD.,	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00641/AM09/	RLA File :07/24/040/00534/AM09/	Lic.No/Date:0710062294 07.01.2009	Defer Date:05.08.2009
	Position: D/o C&PC will furnish comments.			

14	Case No.: 1/41/87-ALC1/2008	Party Name:KANPUR PLASTIPACK LTD	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00642/AM09/	RLA File :06/24/040/00052/AM09/	Lic.No/Date:0610014937 13.01.2009	Defer Date:15.07.2009
	Position: D/o C&PC will furnish comments.			

16	Case No.:2/42/87-ALC1/2008	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00644/AM09/	RLA File :05/24/040/00638/AM09/	Lic.No/Date:0510234535 15.01.2009	Defer Date:29.07.2009
	Position: In view of D/L No. 46011/80/2008-PC.II dated 20.10.2008 issued by D/o C&PC, followed by reminder from DGFT on 21.04.2009 and 12.06.2009, final reminder with a copy of D/L may again be issued to firm by DGFT.			

18	Case No.:3/36/85-ALC3/2008	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/85/050/00249/AM09/	RLA File :03/94/040/00930/AM09/	Lic.No/Date:0310504088 28.01.2009	Defer Date: 29.07.2009
	Position: Application copy is awaited.			

19	Case No.:7/36/85-ALC3/2008	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/85/050/00253/AM09/	RLA File :03/94/040/00983/AM09/	Lic.No/Date:0310504969 02.02.2009	Defer Date: 29.07.2009
	Position: Application copy is awaited.			

20	Case No.:19/2/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00730/AM09/	RLA File :03/95/040/00398/AM09/	Lic.No/Date:0310505328 03.02.2009	Defer Date:12.08.2009
	Position: D/o C&PC will furnish comments.			

21	Case No.:20/2/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00731/AM09/	RLA File :03/95/040/00405/AM09/	Lic.No/Date:0310505336 03.02.2009	Defer Date:12.08.2009
	Position: D/o C&PC will furnish comments.			

22	Case No.:2/46/87-ALC1/2008	Party Name:SUPER MOUNT PACK PVT.LTD,	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00681/AM09/	RLA File :07/24/040/00606/AM09/	Lic.No/Date:0710062821 06.02.2009	Defer Date:05.08.2009

Position: D/o C&PC will furnish comments.

23	Case No.:12/46/87-ALC1/2008	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00691/AM09/	RLA File :09/24/040/00409/AM09/	Lic.No/Date:0910037099 17.02.2009	Defer Date:29.07.2009
	Position: Information furnished by the firm found inadequate by the Committee. Fresh D/L will be issued by D/o C&PC in this regard.			

24	Case No.:3/1/84-ALC3/2009	Party Name:DYUTI ENTERPRISE PRIVATE LIMITED	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/84/050/00467/AM09/	RLA File :02/24/040/00284/AM09/	Lic.No/Date:0210124438 18.03.2009	Defer Date: 29.07.2009
	Position: Application copy is awaited.			

27	Case No.:26/2/87-ALC1/2009	Party Name:SUJA SHOEI INDUSTRIES PVT LTD.,	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00737/AM09/	RLA File :04/24/040/00304/AM09/	Lic.No/Date:0410103427 27.03.2009	Defer Date:12.08.2009
	Position: DIPP issued D/L on 01.07.2009, reminder with a copy of D/L may be issued to firm by DGFT.			

28	Case No.:28/2/87-ALC1/2009	Party Name:SANHIT POLYMER PVT. LTD.,	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00739/AM09/	RLA File :02/24/040/00285/AM09/	Lic.No/Date:0210124939 27.03.2009	Defer Date:05.08.2009
	Position: D/o C&PC will furnish comments.			

29	Case No.:32/2/87-ALC1/2009	Party Name:SAKATA INX (INDIA) LTD.	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00743/AM09/	RLA File :05/24/040/00614/AM07/	Lic.No/Date:0510239166 30.03.2009	Defer Date:22.07.2009
	Position: D/o C&PC will furnish comments.			

30	Case No.:6/14/87-ALC1/2009	Party Name:SPARCO MULTIPLAST PVT. LTD.	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00092/AM10/	RLA File :08/24/040/00101/AM09/	Lic.No/Date:0810079349 17.04.2009	Defer Date: 29.07.2009
	Position: D/o C&PC will furnish comments.			

32	Case No.:13/14/87-ALC1/2009	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00099/AM10/	RLA File :34/24/040/00006/AM10/	Lic.No/Date:3410024049 27.04.2009	Defer Date: 29.07.2009
	Position: D/o C&PC will examine and furnish comments.			

33	Case No.:10/14/87-ALC1/2009	Party Name:METRO TYRES LIMITED	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00096/AM10/	RLA File :30/24/040/00003/AM10/	Lic.No/Date:3010061139 01.05.2009	Defer Date: 29.07.2009
	Position: DIPP will furnish comments.			

34	Case No.:5/14/87-ALC1/2009	Party Name:SB J-VON COMPOUNDERS PVT.LTD.,	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00091/AM10/	RLA File :08/24/040/00014/AM10/	Lic.No/Date:0810079770 05.05.2009	Defer Date: 12.08.2009
	Position: D/o C&PC will furnish comments.			

35	Case No.:1/14/87-ALC1/2009	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00087/AM10/	RLA File :03/95/040/00484/AM09/	Lic.No/Date:0310518635 06.05.2009	Defer Date: 12.08.2009
	Position: D/o C&PC will furnish comments.			

36	Case No.:3/14/87-ALC1/2009	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00089/AM10/	RLA File :07/24/040/00037/AM10/	Lic.No/Date:0710064617 07.05.2009	Defer Date:

	Position: D/o C&PC will furnish comments.	12.08.2009
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37	Case No.:14/14/87-ALC1/2009	Party Name:STYLO TABLEWARES	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00100/AM10/	RLA File :24/24/040/00001/AM10/	Lic.No/Date:2410024736 14.05.2009	Defer Date: 22.07.2009
	Position: D/o C&PC will furnish comments.			

38	Case No.:9/14/87-ALC1/2009	Party Name:B.R.SPINNERS (P) LTD.	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00095/AM10/	RLA File :30/24/040/00006/AM10/	Lic.No/Date:3010061246 14.05.2009	Defer Date: 29.07.2009
	Position: D/o C&PC will furnish comments.			

39	Case No.:1/10/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00051/AM10/	RLA File :04/24/040/00300/AM09/	Lic.No/Date:0410104598 15.05.2009	Defer Date:29.07.2009
	Position: D/o C&PC will furnish comments.			

41	Case No.:2/10/87-ALC1/2009	Party Name:POLY MEDICURE LTD.	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00052/AM10/	RLA File :05/24/040/00093/AM10/	Lic.No/Date:0510241489 15.05.2009	Defer Date:12.08.2009
	Position: D/L No. 46011/52/2009-PC.II dated 23.06.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

42	Case No.:3/10/87-ALC1/2009	Party Name:J K TYRE & INDUSTRIES LTD.	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00053/AM10/	RLA File :05/24/040/00010/AM10/	Lic.No/Date:0510241506 15.05.2009	Defer Date:12.08.2009
	Position: DIPP issued D/L on 01.07.2009, reminder with a copy of D/L may be issued to firm by DGFT.			

44	Case No.:5/10/87-ALC1/2009	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00055/AM10/	RLA File :03/95/040/00045/AM10/	Lic.No/Date:0310520124 18.05.2009	Defer Date:12.08.2009
	Position: D/o C&PC will furnish comments.			

45	Case No.:4/14/87-ALC1/2009	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00090/AM10/	RLA File :07/24/040/00020/AM10/	Lic.No/Date:0710064851 19.05.2009	Defer Date: 12.08.2009
	Position: D/L No. 46011/18/2007-PC.II dated 20.05.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

46	Case No.:6/10/87-ALC1/2009	Party Name:VIJESH N SAIGAL.MR	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00056/AM10/	RLA File :07/24/040/00065/AM10/	Lic.No/Date:0710064846 19.05.2009	Defer Date:05.08.2009
	Position: D/o C&PC will furnish comments.			

47	Case No.:7/10/87-ALC1/2009	Party Name:ECODUR WINDOORS PVT. LTD.,	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00057/AM10/	RLA File :05/24/040/00085/AM10/	Lic.No/Date:0510241690 19.05.2009	Defer Date:12.08.2009
	Position: D/L No. 46011/53/2009-PC.II dated 16.06.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

52	Case No.:9/10/87-ALC1/2009	Party Name:ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00059/AM10/	RLA File :02/24/040/00029/AM10/	Lic.No/Date:0210126791 21.05.2009	Defer Date:29.07.2009
	Position: D/o C&PC will furnish comments.			

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54	Case No.: 14/10/87-ALC1/2009	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00064/AM10/	RLA File :03/95/040/00028/AM10/	Lic.No/Date:0310520881 22.05.2009	Defer Date:12.08.2009
	Position: D/L on 01.07.2009 issued by DIPP, reminder with a copy of D/L may be issued to firm by DGFT.			

55	Case No.: 15/10/87-ALC1/2009	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00065/AM10/	RLA File :03/95/040/00027/AM10/	Lic.No/Date:0310520887 22.05.2009	Defer Date:12.08.2009
	Position: D/L on 01.07.2009 issued by DIPP, reminder with a copy of D/L may be issued to firm by DGFT.			

57	Case No.: 15/14/87-ALC1/2009	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00101/AM10/	RLA File :03/94/040/00229/AM10/	Lic.No/Date:0310525063 19.06.2009	Defer Date: 05.08.2009
	Position: New case; copy of application is awaited from RLA.			

58	Case No.: 16/14/87-ALC1/2009	Party Name:VISTA FILM AND PACKAGING PVT. LTD.	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00102/AM10/	RLA File :03/95/040/00948/AM09/	Lic.No/Date:0310525076 19.06.2009	Defer Date: 05.08.2009
	Position: New case; copy of application is awaited from RLA.			

59	Case No.: 17/14/87-ALC1/2009	Party Name:VISTA FILM AND PACKAGING PVT. LTD.	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00103/AM10/	RLA File :03/95/040/01481/AM07/	Lic.No/Date:0310525278 22.06.2009	Defer Date: 05.08.2009
	Position: New case; copy of application is awaited from RLA.			

60	Case No.: 18/14/87-ALC1/2009	Party Name:KWIK PATCH LTD.	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred

	HQ File :01/87/050/00104/AM10/	RLA File :04/24/040/00056/AM10/	Lic.No/Date:0410105526 23.06.2009	Defer Date: 05.08.2009
	Position: New case; copy of application is awaited from RLA.			

61	Case No.:19/14/87-ALC1/2009	Party Name:POLOLIGHT INDUSTRIES LTD.	Meet No/Date:14/87-ALC1/2009 01.07.2009	Status: Deferred
	HQ File :01/87/050/00105/AM10/	RLA File :03/95/040/00143/AM10/	Lic.No/Date:0310525448 23.06.2009	Defer Date: 05.08.2009
	Position: New case; copy of application is awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
